

1. Provision of safe drinking water.
2. Improvement of food and personal hygiene.
3. Safe disposal of human excreta, garbage, refuse etc.
4. Appropriate Health Education.
5. Surveillance and continuous monitoring.
6. Distribution of chlorine tablets and ORS packets etc.

Enquiry Committee had been set up to go into the causes of the rupture of the Bombay High gas Uran pipeline.

(d) Apart from other measures, ONGC have decided to carry out a technical audit of major oil and gas sub-marine pipelines.

[Translation]

Accidents in Coal Mines

150. SHRI NITISH KUMAR:
DR. CHINTA MOHAN:

Will the Minister of COAL be pleased to state:

(a) the number of accidents occurred in coal mines during 1991, 1992 and 1993 till date;

(b) the number of labourers killed as a result of these accidents during the said period;

(c) whether the labourers who have been the victims of accidents are provided compensation;

(d) if so, the criteria adopted to fix the amount of compensation;

(e) the number of such labourers who have not been paid compensation so far and the reasons therefor; and

(f) the fresh measures adopted by the Government to check the increasing number of such accidents?

[English]

Maintenance of Oil fields and pipelines

149. SHRI D. VENKATESWARA
RAO:
SHRI BOLLA BULLI RAMAIAH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have decided to set up a watchdog panel for maintenance for oil fields and pipelines in the country;

(b) if so, the details thereof;

(c) the main functions of this panel; and

(d) the other measures taken by the Government to check leakage in future?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). No, Sir. However, an

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b). The information is as under:

Year	No. of fatal accidents	No. of labourers killed
1991	116	120
1992	130	144
1993 (upto 28.7.93)	50	61